

[English]

Incentives to Village Health Guides in Western Maharashtra

3055. SHRI DHARMANNA MONDAYYASADUL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government propose to enhance financial aid and other incentives in future to Village Health Guide in Western Maharashtra especially of Solapur district; and

(b) the number of village Health Guides functioning in the region and the steps proposed to be taken to improve the performance of Health Guides?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) and (b). The Government of India is considering various steps to revamp the Village Health Guide Scheme in the entire country including Maharashtra.

The Total number of Village Health Guides reported to be working in Maharashtra as on 31.3.91 is 42,512, out of which 18,297 are reported to be working in the Western region.

[Translation]

Development of Stations of Champaran Districts, Bihar

3056. SHRI MAHENDRA BHAI THA: Will the Minister of RAILWAYS be pleased to state:-

(a) the expenditure on platforms of various stations of East and West Champaran districts of Bihar during last three years and the amount proposed to be incurred during the current year; and

(b) the details of the proposals of the Government to develop and modernise these stations in future?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) and (b). Railways do not maintain Civil Districtwise figures of expenditure. It is Railways' endeavour to provide facilities at stations, including those in Champaran District as per prescribed norms, based on the volume of traffic dealt with. Development/modernisation of these stations is also undertaken on need based programme depending on the growth in traffic and subject to availability of funds.

[English]

Illegitimate Births

3057. DR. SHRIMATI PADMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have investigated into the incidence of the birth of illegitimate children in the country;

(b) whether the State Governments have been asked to undertake such enquiries;

(c) if so, the details thereof;

(d) if not, the steps taken to undertake such an investigation;

(e) whether the Government have any proposal to include this topic in school syllabus for teaching the social aspects of such incidence in schools and also through counselling; and

(f) if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH

AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE): (a) and (b). No, Sir.

(c) Does not arise.

(d) There is no proposal to undertake such an investigation.

(e) No, Sir.

(f) Does not arise.

Nehru Yuvak Kendras

3058. SHRI K. MURALEEDHARAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the district-wise locations of Nehru Yuvak Kendras to be opened during 1991-92;

(b) the allocations made therefor; and

(c) the criteria fixed for allocation of grant?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (KUMARI MAMATA BANERJEE):

(a) The decision to open new Kendras have not yet been finalised by the SanGathan. However, the aim is to have a Kendra in each District.

(b) Since no final decision has been taken regarding opening of new Kendras, specific funds for this purpose have not been earmarked during 1991-92.

(c) Grants are allocated on the basis of the Action Plan drawn up by the Sannathan

subject to availability of funds. Approximately Rs. 2.00 lakhs per annum is required for meeting establishment cost as well as programme expenditure for each Kendra. Out of this, roughly Rs. 1.25 lakhs is spent on programmes.

River Water Pollution

3059. SHRI K.V. THANGKA BALU:
SHRI T.J. ANJALOSE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether seventy per cent of the river waters in the country is polluted;

(b) if so, the reasons therefor;

(c) the names of the polluted rivers, State-wise and the extent of pollution;

(d) the steps taken or proposed to be taken to check water pollution in the rivers; and

(e) the amount allotted to each state and Union Territory for this purpose.

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No precise determination has been made available of the percentage of the total river water of the country that is polluted.

(b) River stretches downstream of urban sewage outfalls and industrial discharges are generally polluted. Most of the urban sewage is discharged untreated or partially treated. A part of the industrial effluent is also not treated to the desired level, thereby affecting the river water quality in addition, agricultural run off containing pesticides, insecticides and fertilizers, dhobighats and bathing by human beings and livestock also contribute to the pollution of river water.